

## Calcutta High Court (Appellate Side)

Scrutiny List From 16-07-2021 To 16-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1325/2021	HAREKRISHNA MAITY	AVIDIP KUNDU	06-08-2021	1. LOWER COURT CASE PHOTOCOPY NOT PROVIDED. 2. WRONG ADDRESSING OF CHIEF JUSTICE ACTING. 3. PROPER ACT NOT MENTIONED IN PRESENTATION FORM
2	CPAN	473/2021	RANJIT BOSE	SYED SHASUL AREFIN	06-08-2021	1.AFTER PRESENTATION FORM PHOTOCOPY OF ORDER IS NOT ATTACHED.2. HONBLE CHIEF JUSTICE (ACTING) NAME IS WRONGLY WRITTEN.
3	CPAN	474/2021	DPS SILIGURI GUARDIANS FORUM	VEDIKA SUREKA	06-08-2021	AFTER PRESENTATION FORM PHOTOCOPY OF ORDER IS NOT ATTACHED
4	CRM	4701/2021	JUHI BIBI ALIAS JUHI BEGUM	ARINDAM ROY	06-08-2021	1. CURRENT PRESENTATION FORM IS REQUIRED.2,WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).3.PHOTO ID IS WITH OUT SELF ATTESTED.4.XEROX ORDER COPY IS NOT PROVIDED.
5	CRM	4860/2021	C AND E LIMITED	ANAND KESHRI	06-08-2021	THE DISTRICT NAME IS WRONGLY WRITTEN AS NORTH 24 PARGANAS INSTEAD OF SOUTH 24 PGS.
6	CRM	4865/2021	BRINDABON BERA	SK JAYED HOSSAIN	06-08-2021	1. LOWER COURT CASE NO CMC NO 2573/2021 NOT MENTIONED IN FIRST PARAGRAPH.
7	CRM	4870/2021	NABIN HAWALADER	SMRITI DAS	06-08-2021	1. PP SERVICE IS NOT ATTACHED.2. PHOTO ID WITH OUT SELF ATTESTED.3. VAKALATNAMA IS NOT PROVIDED 4. LOWER CT CASE NO IS NOT MENTION IN 1ST PARAGRAPH.
8	CRM	4873/2021	RAKESH SARDAR	Asraf Mandal	06-08-2021	1. LOWER COURT CASE PHOTOCOPY POCSO CASE NO 05/2021 NOT PROVIDED
9	CRM	4885/2021	DULAL DAS AND ORS	PRABIR MAJUMDER	06-08-2021	1. ORDER DATED 10-05-2021 HAS NOT BEEN MENTIONED IN THE FIRST PARAGRAPH OF THE PETITION.
10	CRM	4888/2021	PARTHA PRATIM BARMAN	DIPANKAR PAL	06-08-2021	NOTARIAL STAMP NOT PRESENT ON THE ID PAGE.
11	CRMSPL	17/2021	DOLON DASGUPTA	DIBASISH BASU	06-08-2021	ADVOCATE DECLARATION IS MISSING IN BACK SIDE OF IST JUDGES COPY
12	CRR	1480/2021	CENTRAL BUREAU OF INVESTIGATION	ANIRBAN MITRA	06-08-2021	THE NAME OF THE DISTRICT WRITTEN ON THE FIRST PAGE OF THE PETITION IS WRONG.
13	CRR	1482/2021	SAGAR SARKAR AND OTHERS	NIRUPAM SARKAR	06-08-2021	1. PHOTOCOPY OF LOWER COURT CASE NOT GIVEN .

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
14	CRR	1486/2021	NAKUL BERA @NAKUL CHANDRA BERA	MD KUTUBUDDIN	06-08-2021	SHORT LIST OF DATES, SYNOPSIS AND A XEROX COPY OF THE ORDER ARE TO BE ATTACHED AFTER THE PRESENTATION FORM.
15	FMAT	430/2021	SUNITA SEAL AND ANR	SONALI MUKHOPADHYAY	06-08-2021	APELLANTS AND OPPOSITE PARTY BOTH PINCODE NO ARE WRONG
16	MAT	665/2021	BHARAT MONDAL	MAIDUL ISLAM KAYAL	06-08-2021	XEROX COPY OF THE ORDER IS NOT PROVIDED AFTER THE PRESENTATION FORM
17	MAT	666/2021	DEBABRATA GHOSH	BISWAPRIYA SAMANTA	06-08-2021	XEROX COPY OF THE ORDER IS NOT PROVIDED AFTER THE PRESENTATION FORM
18	MAT	667/2021	ANISUR RAHAMAN MOLLA	MAIDUL ISLAM KAYAL	06-08-2021	XEROX COPY OF THE ORDER IS NOT PROVIDED AFTER THE PRESENTATION FORM
19	MAT	674/2021	SMT MIRA RANI MONDAL	MD ASHIK IQUBAL	06-08-2021	PETITIONER MOB. NO. IS ABSENT
20	MAT	679/2021	AZMAUL SK	MD ASHNUZZAMAN	06-08-2021	SYNOPSIS AND SHORT LIST OF DATES ARE MISSING AFTER PRESENTATION FORM
21	WPA	11681/2021	ARUNAVA CHOWDHURY AND OTHERS	SAMIDDHA SARKAR SENGUPTA	06-08-2021	1. WRONG FORMAT OF ZERO PAGE
22	WPA	11691/2021	MASUD ALAM AND OTHERS	MANIKA ROY	06-08-2021	1. PIN CODE OF ADDRESS OF THE RESPONDENT NO. 6 IS MISSING
23	WPA	11693/2021	JAYANTI SARKAR MANDAL AND OTTHERS	MANIKA ROY	06-08-2021	1. PIN CODE OF ADDRESS OF THE RESPONDENT NO. 6 IS MISSING.
24	WPA	11694/2021	KAMALA ROY AND OTHERS	MANIKA ROY	06-08-2021	1. PIN CODE OF ADDRESS OF THE RESPONDENT NO. 6 IS MISSING.
25	WPA	11697/2021	KRISHNENDU CHAUDHURY AND OTHERS	SANDIP KUMAR MONDAL	06-08-2021	1. DISTRICT NOT MENTIONED PROPERLY IN RESPONDENT NO 1 ADDRESS . 2. SHORT LIST OF DATES NOT PROVIDED.
26	WPA	11701/2021	PIJUSH KUMAR AND OTHERS	KANTA ROY	06-08-2021	1. YEAR OF ACT NO MENTIONE IN PRESENTATION FORM. 2. ZERO PAGE NOT IN PROPER FORMAT.
27	WPA	11702/2021	ASANSOL MINI BUS ASSOCIATION AND OTHERS3	DURGA PRASAD DUTTA	06-08-2021	1. ACT NOT MENTIONED IN ZERO PAGE. 2. SHORT LIST OF DATES AND INDEX ARE NOT FOUND.
28	WPA	11703/2021	PIJUSH KUMAR AND OTHERS	KANTA ROY	06-08-2021	1. ZERO PAGE NOT IN PROPER FORM.
29	WPA	11723/2021	SALAM SEIKH	MOHAINENUL MONDAL	06-08-2021	1. DISTRICT NAME OF RESPONDENT NO 3 IS NOT GIVEN

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
30	WPA	11724/2021	DEBASISH MANDAL	RITUPARNA SANYAL	06-08-2021	1. NO SHORT LIST OF DATES AND SYNOPSIS HAS BEEN ATTACHED .

Printed On 16-07-2021